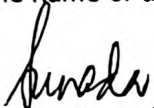


GOVERNMENT OF MANIPUR
SECRETARIAT: RURAL DEVELOPMENT & PANCHAYATI RAJ DEPARTMENT

NOTIFICATION
Imphal, 23rd May, 2026

No.SEC-12/1/2026-RD and PR-RD&PR: In exercise of the powers conferred under Section 109 of the Manipur Panchayati Raj Act, 1994, the Governor of Manipur is pleased to notify that the 6th General Panchayat Elections, 2026 will be based on the **2001 population Census** for timely conduct of election.

By orders and in the name of the Governor,


(Sunanda Thokchom)
Joint Secretary (RD&PR)
Government of Manipur

Copy to:-

1. Secretary to Governor, Manipur.
2. Secretary to Chief Minister, Manipur
3. PPS to Deputy Chief Minister (RD&PR), Manipur
4. SO to Chief Secretary, Government of Manipur
5. PS to Commissioner (RD&PR), Government of Manipur
6. Deputy Commissioners (IE/IW/Thoubal/Bishnupur/Kakching/Jiribam)
7. Secretary, State Election Commission, Manipur
8. Director, Printing and Stationary, Manipur for publication in the Extra-Ordinary Gazette.
9. The Director (RD&PR), Manipur
10. CEO, Zilla Parishad (IE/IW/Thoubal/Bishnupur/Kakching/Jiribam), Manipur
11. All Sub-Divisional Officers, Sub-Divisions of Valley Districts, Manipur
12. All BDOs, CD Blocks of Valley Districts, Manipur
13. Office file